

HIGH COURT OF DELHI AT NEW DELHI

No. 55 /Rules/DHC

Dated : 30/11/18

ADVISORY

Hon'ble the Chief Justice has come across specific instances where records of civil suits pending for several years have revealed that Judicial Officers have been extremely lax in granting adjournments to parties and / or their Advocates without any justification.

Hon'ble the Chief Justice has taken a very serious view about the matter and has directed that Judicial Officers should ensure that no adjournments are granted to parties and / or their Advocates in the absence of compelling reasons. Wherever adjournment is granted, the Judicial Officer shall specifically record the reasons for granting the same.



By Order  
*Dinesh Kumar Sharma*  
(DINESH KUMAR SHARMA)  
REGISTRAR GENERAL

Endst. No. 25371-82/Rules/DHC/2018

Dated : 30/11/18

Copy forwarded for information and compliance to :-

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. The District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
8. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North District, Rohini Courts, Delhi.
12. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

*M.P. Singh*  
(M.P. SINGH)  
JOINT REGISTRAR (RULES)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 75705-75795 /Rules/Gaz/2018

Dated 03/12/18

Copy forwarded for information and compliance to :-

1. All the Judicial Officers (Central) Tis Hazari Courts, Delhi.
2. The AO(J), Administration Branch (I,II&III), Library, Tis Hazari Courts, Delhi.
3. The Reader to Ld. District & Sessions Judge (HQs).
4. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.

*Anju Bajak Chandna*  
(ANJU BAJAJ CHANDNA)  
Spl. Judge (PC Act) (CBI)/  
Officer Incharge, Judicial Branch  
Central District, THC, Delhi.